

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

49. CA 215/2021 In CP 841/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: Mr. Ketan Mehta**  
**V/s**  
**Fredun Pharmaceuticals Ltd & Ors**

**Section: 58(3) of Companies Act, 2013**

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**ORDER**

Counsel, K. Jagannathan appeared for the Petitioner. Adv. Rahul D. Oak appeared for the Respondent No. 1 to 4. List the matter on **11.10.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

08.09.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**